Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

RP-3 of 11 in Appeal No. 170 OF 2010

Dated: 10th August, 2011.

Present : Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice P.S. Dutta, Judicial Member

In the matter of:

Madhya Pradesh Power Generation Co.Ltd. …… Appellant (s)

Versus

Madhya Pradesha Electricity Regulatory Commission & Ors. ….. Respondent (s)

Counsel for the Appellant (s) Mr.M.G. Ramachandran
Ms. Sneha Venkataramani .

Counsel for the Respondent (s) : Ms. Surbhi Sharma

ORDER

Heard learned Counsel for the parties. Learned Counsel for the parties are directed to file written submissions within two weeks.

Judgment reserved.

(Justice P.S. Datta) **(Rakesh Nath)**
Judicial Member **Technical Member**

PK/RKT